

MUMBAI BENCH, MUMBAI

T.C.P No.103/(MAH)/2014
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

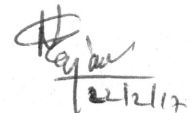
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

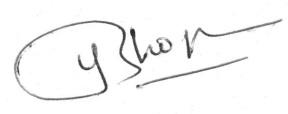
NAME OF THE PARTIES: M/s. Welspun Projects Ltd.
V/s.
M/s. Bul MSK Infrastructure Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Rahul D. Oak.	Advocate for Resp. No. 2 to 6.	
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2)	Nikhil Rajani	ilb M/s. V Deshpande & Co for Respondent No 7	
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3)	Yogesh Bhose	ilb jurisdiction Mumbai for Rs No 8	
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4)	MR. SAMEER PANDIT Ms. SARRAH KHATIBATI ilb M/s. WADIA GHANDY & CO	Advocate for petitioner	
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ORDER

TCP No.103/397-398,399/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present.
2. From the side of R.7 the Learned Representative has intimated that an Application has been filed on 16.01.2017 numbered as MA No. 32/2017 not listed on Board today.

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3. The copy of the Application MA No. 32/2017 is served on the Petitioner but not served on other Respondents. Therefore, R7 is directed to serve the copy of the Application to the other Respondents.
4. The Representative of the Petitioner is seeking time to file reply in MA No. 32/2017. Time is granted. Reply shall be filed on or before 10.03.2017. Likewise the other respondents after service of the MA 32/2017, shall also file the reply on or before 10.03.2017. A Rejoinder by R.7, if any, to be filed on or before 20.03.2017.
5. In respect of main Petition a Rejoinder has been filed by the Petitioner on 02.02.2017, in that regard, the Respondent Nos. 2 to 6 are seeking permission to file Sur-Rejoinder. Time is granted with the permission not to raise any other issue but to confine the Sur-Rejoinder to the contents in the pleadings. The Sur-Rejoinder shall be filed on or before 20th March, 2017.
6. Thereafter MA No. 32/2017 shall be heard on **23rd March, 2017**, to be listed along with CP No. 103/2014.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL

22nd February, 2017.